

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 53

CA 136/2022 in CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **08.07.2024**

NAME OF THE PARTIES: **UNION OF INDIA V/s INFRASTRUCTURE**
LEASING AND FINANCIAL SERVICES
LTD. & ORS

Section 241-242 of the Companies Act, 2013 & Rule 11

ORDER

CA 136/2022 in CP/3638(MB)2018

- 1) Ms. Aastha, Ld. Counsel for the Applicant and Ms. Drishti Das, Ld. Counsel for the Respondent No. 3 and Mr. Shwetank Nigam, Ld. Counsel for the Claims Management Advisor are present.
- 2) Pleadings are complete and the matter is ripe for hearing.
- 3) Stand over to 24.07.2024, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare